

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(57)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/20/2016  
NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others  
NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. NARENDRAW  
Keng H Poultraleg

Counsel for the 6<sup>th</sup>  
Respondent

*[Signature]*

2. G. Baskar  
Sushma Harini A

counsel for Petitioners

*G. Baskar*

*S. Harini A*

G. Sadaya Ramanujam  
S. Sathan

Petitioner  
Petitioner

*[Signature]*

*G. Sathan*

## **ORDER**

Counsel for the Petitioner present. No representation on behalf of R1 to R5. Counsel for R6 present. As seen from the records, Counsel for R6 raised some issues in relation to the report of the Chartered Accountant and in spite of some clarifications given by the Chartered Accountant, he still insists for more investigation in order to find the basis of the report and the offer made by the Petitioner. In the circumstances, R6 is directed to have his own independent auditor in order to make the assessment in relation to the proposal No.2 and either may agree to the proposal given by the Petitioner or give counter offer to the same by the next date of hearing. Put up on **25.10.2017 at 10.30 A.M.**

  
**MEMBER (TECHNICAL)**

  
**MEMBER (JUDICIAL)**

ghk